

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 221
CP No. (IB)- 53/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

Simm Samm Airways Pvt. Ltd.

... Operational Creditor

Versus

Saarthi Airways Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Geeta Toraskar, Adv.

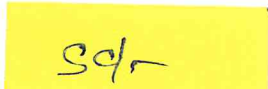
For the Corporate Debtor : Harshit Agarwal, Adv.

ORDER

Heard Ms. Geeta Toraskar, Adv. appearing on behalf of the Petitioner. Mr. Harshit Agarwal, Adv. appearing on behalf of the Respondent. Learned counsel for the Petitioner seeks time to file rejoinder. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. No further opportunity will be given to file rejoinder and the matter will be heard based on the records available in the file. List the matter on 08.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 30, 2024